## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/25(CAA)/CB/2017

NAME OF THE TRANSFEROR

: G G ORGANICS PVT LTD

NAME OF THE TRANSFERRE

: G G ORGANICS CARE PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. J. D. DOVBAVADIVU

BOYOCAUE

## **ORDER**

Shri S A Inbavadivu, counsel for the applicant present and prayed time for filing the required affidavit. Time enlarged at request. Put up on 20.06.2017 at 10.30

<u>A.M.</u>

Brc.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)